

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(b)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	H. KARTHEK SESHADRE Y. HARE KUMAR for legal & theory	for R1-3 & R5 & R6	v. Hare Kumar
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counsel for Petitioners

(Signature)

2) For. T.K. Bhaskar
Prigadareshini N
Keerthi Krishna
Akshil Jain

ORDER

Counsel representing both the parties are present and prayed time for submitting arguments. Time extended at request. Put up on 18.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)